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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

RA 45/2005
MA 467/2005
MA 468/2005
MA 1893/2005
OA 3141/2003

New Delhi, this the 28th day of September, 2005

**Hon'ble Shri Justice B. Panigrahi, Chairman
Hon'ble Shri M.K. Misra, Member (A)**

Shri Vijay Kumar Aggarwal

...Applicant

(None present even on second call)

V E R S U S

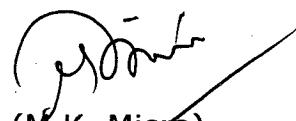
Union of India & Ors.

...Respondents

O R D E R (ORAL)

Shri Justice B. Panigrahi,

It is seen that on 21.9.2005 also none appears for the applicant. By giving one more chance, case was adjourned for today. Today also nobody has appeared for the applicant. It appears that the applicant is no longer interested to pursue this case. Accordingly, RA is dismissed for default and non-prosecution.


(M.K. Misra)
Member (A)


(B. Panigrahi)
Chairman

/vikas/